

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

(IB)-560/ND/2018

In the matter of:

M/s. Gromax India

....Applicant

Vs.

M/s. SBO Export Pvt. Ltd.

....Respondent

Under Section: 9 of IBC Code, 2016.

Order delivered on 30.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Mr. N. K. Sharma, CS
For the Respondent :

ORDER

The leaned Company Secretary undertakes to file further clarification with respect to immovable property and its present position within one week. Order is already reserved.

Mukesh

—SID—

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)